NATIONAL COMPANY LAW TRIBUNAL PRINCIPAL BENCH

NEW DELHI

C.P NO. 2/111/13 CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR Hon'ble President

SH. S. K. MOHAPATRA Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 25.07.2016

NAME OF THE COMPANY:

Mr. P.C Thakkar

V/s.

M/s. Hero Motocorp Ltd.

SECTION OF THE COMPANIES ACT: 111

S.NO. NAME DESIGNATION REPRESENTATION

SIGNATURE

RESPONDENT

2. Ambry Blandway (Kolv) Relitioner

ORDER

List on 26.8.2016 at 10.30 am.

(CHIEF JUSTICE M.M. KUMAR)

(S.K. MOHAPATRA) MEMBER (T)

Dated: 25/07/2016

(Vidya)